

STATEMENT RE : COMMITTEE FOR
PROMOTION OF URDU

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D P YADAV) : On behalf of Prof. S. Nurul Hasan, I beg to lay on the Table a statement (Hindi and English versions) regarding the formation of a Committee for the promotion of Urdu together with a copy of Resolution to be issued by the Government in this regard. [*Placed in Library.* See No. LT-1884/72].

EXPORT OF JUTE PRODUCTS (INSPECTION) AMENDMENT RULES

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : I beg to lay on the Table a copy of the Export of Jute Products (Inspection) Amendment Rules, 1972 (Hindi and English versions) published in Notification No. S. O. 967 in Gazette of India dated the 15th April, 1972, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963. [*Placed in Library.* See No. LT-1885/72].

ANNUAL REPORT OF IIT, KANPUR

SHRI D. P. YADAV : I beg to lay on the Table—

- (1) A copy of the Annual Report of the Indian Institute of Technology, Kanpur, for the year 1970-71.
- (2) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the above Report simultaneously. [*Placed in Library.* See No. LT-1886/72].

12.02 hrs

PAYMENT OF GRATUITY BILL

REPORT OF SELECT COMMITTEE

DR. G. S. MELKOTE (Hyderabad) : I beg to present the Report of the Select Committee on the Bill to provide for a scheme for the payment of gratuity to employees engaged in factories, mines, oilfields, plantations, ports railway companies, shops or other establish-

ments and for matters connected therewith or incidental thereto.

12 02½ hrs.

MAITER UNDER RULE 377

REPORT OF PAY COMMISSION

SHRIS M BANERJEE (Kanpur) : Mr. Speaker, Sir, with your permission, I would like to submit that the Pay Commission have not indicated even till today when they are likely to submit their report. This has naturally resulted in a serious discoment not only in Delhi but throughout the country among the 22-lakh Central Government employees.

I know that Government can possibly ask the Pay Commission to submit their report expeditiously. It has taken more than two years now. Under these circumstances, fully realising their responsibility towards the workers and employees, the Central Government leaders in Delhi have started a 24-hour *dharna*, which is very peaceful, before the Pay Commission office outside Vigyan Bhavan today. Let this be an eye-opener to the Government because this may develop into a mass action or a major conflict in future which we sincerely do not want if the Pay Commission do not submit their report within two months.

I hope Government will take note of it and make a statement here today or tomorrow after contacting the Pay Commission.

The First Pay Commission took one year and the Second Pay Commission took two years. Is the Third Pay Commission going to take three years? In that case, the Tenth Pay Commission will take 10 years. This is a point which has to be answered by Government.

I congratulate the leaders of the government employees who, realising the tension and seriousness of the mood of the employees, have tried to highlight this problem. I would request the hon. Minister, Shri Ganesh, to say something in the matter so that the Central Government employees may rest in peace.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : All I can say is that the hon. member's views will be very respectfully communicated to the Pay Commission.